

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).34066-34067/2009

(From the judgement and order dated 04/09/2009 in FA No.31/1993, CMA No.16971/1997, CMRA No.226233/2009 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS

Respondent(s)

(With appln(s) for c/delay in filing process fee, substitution of deceased respondent and prayer for interim relief and office report)

Date: 22/08/2013 These Petitions were Mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s)

Mr. Nikhil Nayyar, AOR

For Respondent(s)

Mr. Anurag Kishore, AOR

Mr. Gunnam Venkateswara Rao, AOR

UPON being mentioned the Court made the following
O R D E R

List this matter immediately after the Dussehra holidays
before the appropriate Bench.

|(Chetan Kumar)
|Court Master

| |(Savita Sainani)
| |Court Master

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